

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6337 OF 2003

NATIONAL FERTILIZERS LTD. & ORS.

Appellant (s)

VERSUS

SOMVIR SINGH

Respondent(s)

(With office report)

WITH Civil Appeal NO. 464 of 2004

(With office report)

Civil Appeal NO. 465 of 2004

(With office report)

Civil Appeal NO. 466 of 2004

(With office report)

Civil Appeal NO. 467 of 2004

(With office report)

Civil Appeal NO. 7575 of 2005

(With office report)

Date: 27/04/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr. Bhaskar P. Gupta, Sr. Adv.

Mr. Ghanshyam Joshi, Adv.

Mr. Sanjiv Kumar Saxena, Adv.

Mr. Partha Sil, Adv.

For Respondent(s)

Mr. Dinesh Kumar Garg, Adv.(NP)

Mr. Ashok Mathur, Adv.

Mr. Devendra Singh, Adv.(NP)

UPON hearing counsel the Court made the following

O R D E R

.15 a.m. and concluded at
Learned senior counsel started his arguments at 11
12.20 p.m. Thereafter, Mr. Ashok Mathur, learned counsel started his argum
ents and concluded at
12.30 p.m.

Arguments concluded. Judgment reserved.

(Meenu Sethi)

Court Master

(Khushi Ram)

Court Master